

**sBefore the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 141 of 2013 & I.A. No. 142 of 2013
in DFR No. 413 of 2013**

Dated : 2nd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shri Ganpat Khanderao Farande &
Shri Subhash Khanderao Farande Appellant (s)**

Versus

**The Executive Engineer
Maharashtra State Electricity
Transmission Co. Ltd & Ors. ... Respondent (s)**

Counsel for the Appellant(s): -

ORDER

Even today, the learned counsel for the Appellant is absent.

Post the matter for Orders on **03.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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